

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF JAIPUR DREAM BUILDCON PRIVATE LIMITED**

RELEVANT PARTICULARS	
1.	Name of corporate debtor <b>Jaipur Dream Buildcon Private Limited</b>
2.	Date of incorporation of corporate debtor 23/12/2010
3.	Authority under which corporate debtor is incorporated / registered RoC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45201RJ2010PTC033645
5.	Address of the registered office and principal office (if any) of corporate debtor Office No.1, 4th Floor, Unique Destination, Laxmi Mandir Crossing, Tonk Road Jaipur Jaipur RJ 302015 IN
6.	Insolvency commencement date in respect of corporate debtor 31 <sup>st</sup> August 2022 ( Order received on 3 <sup>rd</sup> September 2022)
7.	Estimated date of closure of insolvency resolution process 27 <sup>th</sup> February 2023 (180 days from insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Arvind Kaushik IBBI/IPA-001/IP-P00291/2017-18/10535
9.	Address and e-mail of the interim resolution professional, as registered with the Board P-4, Tilak Marg, C-Scheme, Jaipur - 302005 ca73588@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional P-4, Tilak Marg, C-Scheme, Jaipur - 302005 ca73588@gmail.com
11.	Last date for submission of claims 17 <sup>th</sup> September 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name of the classes- Homebuyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Mr Sudhir Bhansali (IBBI/IPA-001/IP-P01109/2017-2018/11799) Mr Babu Lal Sharma (IBBI/IPA-001/IP-P01151/2018-2019/11832) Mr Sushil Kumar Verma (IBBI/IPA-001/IP-P-02679/2022-2023/14098)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: (a) Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (b)At the address mentioned in column 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Jaipur Dream Buildcon Private Limited** on 31<sup>st</sup> August 2022. The order is received on 3<sup>rd</sup> September 2022

The creditors of **Jaipur Dream Buildcon Private Limited**, are hereby called upon to submit their claims with proof on or before **17th September 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**Place: Jaipur**

**Date: 04<sup>th</sup> September, 2022**

**ARVIND KAUSHIK**

**(Interim Resolution Professional)**

**RegnNo.:IBBI/IPA-001/IP-P00291/2017-18/10535**



*Arvind Kaushik*